

ITEM NO. 105

CP (IB) No. 378/ALD/2018

- 1. SHRI RAJASEKHAR V. K,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI VIRENDRA KUMAR GUPTA,
HON'BLE MEMBER (TECHNICAL)**

NAME OF THE COMPANY	AMARITA PACKAGING PVT LTD V/S BEST TANNING INDUSTRIES PVT LTD
UNDER SECTION	9 IBC

Sh. Abhinav Mehrotra, Adv. : *For the Financial Creditor*
Sh. Saurabh Srivastava holding brief of Sh. Prabodh Kumar Bajpai, Adv. : *For the operational creditor*

File be consigned to the records.

Digitaly signed by Vinodra K Gupta
DN: c=IN, o=Personal, postalCode=600079, st=Maharashtra,
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3020F0E95AAAB8FD3E5, cn=Vinodra K Gupta
Date: 2022.05.10.13.22.24.00Z+05'30'

—Sd—

Kumud Narayan
(PS)